LOK SABHA UNSTARRED QUESTION No.1885

TO BE ANSWERED ON 31st July, 2025

TARGETS OF ETHANOL BLENDING PROGRAMME

1885. DR. M P ABDUSSAMAD SAMADANI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current percentage of ethanol blending in petrol across the country, State-wise;
- (b) the original and revised targets set under the Ethanol Blended Petrol (EBP) Programme;
- (c) the steps taken by the Government to ensure availability of feedstock for sustained ethanol production; and
- (d) whether there are any challenges in achieving uniform blending across States and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री स्रेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SURESH GOPI)

(a) to (d): The National Policy on Biofuels – 2018, as amended in 2022, *inter-alia* advanced the target of 20% blending of Ethanol in petrol from 2030 to Ethanol Supply Year (ESY) 2025-26. During the ongoing ESY 2024–25, Public Sector Oil Marketing Companies (OMCs) have achieved an average ethanol blending of 18.93% as on 30.06.2025. In the month of June 2025, Ethanol blending of 19.92% has been achieved. State-wise Ethanol blending targets are not set. The current percentage of ethanol blending in petrol, State/UT-wise, for ESY 2024–25 (as on 30.06.2025) are at **Annexure**.

In order to ensure availability of feedstock for ethanol production to achieve 20% Ethanol blending target by the Ethanol Supply Year (ESY) 2025-26, the Government has taken several steps which *inter-alia* includes (i) expansion of feedstock for Ethanol production as per the National Policy on Biofuels, as amended in 2022, (ii) development of Maize Cluster around ethanol plants by Department of Agriculture and Farmers Welfare (DAFW) and a Project by ICAR-Indian Institute of Maize Research (IIMR) titled "Enhancement of maize production in catchment areas of ethanol industries" to increase the production of maize in catchment area of grain based distilleries, (iii) approval by Government for allocation of 52 Lakh Metric Tonne (LMT) of surplus Food Corporation of India (FCI) rice for ethanol production, each for the ESY 2024-25 (from 1st November 2024 to 31st October 2025) and ESY 2025-26 up to 30.06.2026, and (iv) diversion of 40 LMT of sugar for ethanol production allowed for the ESY 2024-25.

Further, to support ethanol production in the country, Government introduced administered price mechanism for Ethanol procurement under the Ethanol Blended Petrol (EBP) Programme, lowered

GST rate to 5% for Ethanol for EBP Programme, introduced various Ethanol Interest Subvention Schemes (EISS) during 2018-22 for Ethanol production from molasses as well as grains, a dedicated subvention scheme for Cooperative Sugar Mills to convert existing sugarcane-based distilleries into multi-feedstock plants for ethanol production has been notified by the Government on 06.03.2025, Long Term Offtake Agreements (LTOAs) between OMCs and Dedicated Ethanol Plants, notified the "Pradhan Mantri JI-VAN (Jaiv Indhan - Vatavaran Anukool fasal awashesh Nivaran) Yojana" 2019, amended in 2024, to provide financial assistance for setting up Advanced Biofuels projects in the country using lignocellulosic biomass and other renewable feedstock, multimodal transportation of Ethanol to enhance availability of ethanol and increasing ethanol storage capacity along with other allied infrastructure for handling of higher blends of ethanol.

ANNEXURE REFERRED TO IN REPLY OF PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1885 DUE FOR ANSWER ON 31.07.2025 ON "TARGETS OF ETHANOL BLENDING PROGRAMME" ASKED BY DR. M P ABDUSSAMAD SAMADANI.

<u>Current percentage of ethanol blending in petrol, State/UT-wise, for ESY 2024-25 (as on 30.06.2025)</u>

STATE / UNION TERRITORY	% Blending (Sales)
Andaman & Nicobar	6.26%
Andhra Pradesh	19.00%
Arunachal Pradesh	18.87%
Assam	18.96%
Bihar	19.02%
Chandigarh	19.04%
Chhattisgarh	16.96%
Dadra And Nagar Haveli And Daman & Diu	19.01%
Delhi	18.96%
Goa	16.15%
Gujarat	18.95%
Haryana	19.30%
Himachal Pradesh	19.26%
Jammu & Kashmir	18.84%
Jharkhand	18.79%
Karnataka	19.13%
Kerala	19.25%
Ladakh	16.17%
Lakshadweep	16.65%
Madhya Pradesh	19.09%
Maharashtra	18.84%
Manipur	18.17%
Meghalaya	18.96%
Mizoram	16.66%
Nagaland	19.03%
Odisha	19.08%
Pondicherry	19.18%
Punjab	19.23%
Rajasthan	18.98%
Sikkim	19.22%
Tamil Nadu	19.11%
Telangana	19.09%
Tripura	18.82%
Uttar Pradesh	18.81%
Uttarakhand	19.00%
West Bengal	19.28%
TOTAL	18.93%
